

Read :- Notice No. HCG-11/2026, dated 08/09/2026.

The High Court of Gujarat
Ahmedabad

Date: - 14/09/2026

NOTICE

HCG-03/2026

In modification of the Notice mentioned in the Preamble, It is hereby notified that on **14.09.2026;**

- (1)** Hon'ble Court (Coram : Hon'ble Mr. Justice Divyesh A. Joshi) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Aniruddha P. Mayee.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)